Grants to NGOs

1441. SHRI SANJAY RAUT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Centrally-sponsored social welfare schemes through NGOs;

(b) the amount of grants sanctioned by Government in favour of each NGO working in Maharashtra during the last two years; and

(c) the measures taken or proposed to be taken for ensuring transparency in the working of NGOs to the target oriented areas of development?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) There are no Centrally-sponsored social welfare schemes being implemented through NGOs in the Ministry.

(b) and (c) Do not arise.

Grants to Maharashtra

1442. SHRI SANJAY RAUT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of amount given as grants by his Ministry to the State Government of Maharashtra during the last three years for various projects;

(b) whether the State Government of Maharashtra used these grants for the particular projects or diverted this fund to other project(s); and

(c) whether the State Government of Maharashtra has been submitting periodical reports on the expenditure to the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The details of amount given as grants to the State Government of Maharashtra under various schemes during the last three years is given in the enclosed Statement (*See* below).

(b) No incidence of diversion of funds by the Government of Maharashtra has come to notice.

(c) The sanction of further grants to the State Government is subject to receipt of progress reports and other documents including audited accounts, utilization certificate etc.

Statement

Details of amount given as grants to the State Government of Maharashtra under various schemes during the last three years (2006-07, 2007-08 and 2008-09)

(Rs.	in	crore)
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SI.I	No. Name of the Schemes	Amount released			
		2006-07	2007-08	2008-09	
1	2	3	4	5	
1.	Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)	33.92	33.99	42.23	

1	2	3	4	5
2.	Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	4.81	3.97	2.75
3.	Pre Matric Scholarship to the Children of those engaged in unclean occupation	5.39	0.00	6.91
4.	Post Matric Scholarship to SC students	43.57	159.54	10.00
5.	Post Matric Scholarship to OBC students	0.00	0.00	5.18
6.	Post Matric Scholarship to OBC students	0.00	19.50	23.07
	Total:	87.69	217.00	90.14

Festivals at historical places

1443. SHRIMATI T. RATNA BAI: Will the Minister of TOURISM be pleased to state:

(a) whether Government is organizing some festivals every year in the historical places like Tirupati, Salivahana, Golconda and other areas in Andhra Pradesh;

(b) if so, the details worked out so far; and

(c) the plans included in the Eleventh Five Year Plan in each State especially in Andhra Pradesh?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) Development and promotion of tourism including organisation of fairs/festivals/events is primarily undertaken by the State Governments/Union Territory Administration themselves. However, Ministry of Tourism provides Central Financial Assistance (CFA) to them every year under the following schemes:—

- (i) Product/Infrastructure development of tourist destinations/circuits.
- (ii) Assistance under Large Revenue Generating schemes
- (iii) Fairs/festivals/events
- (iv) Information Technology.

No proposals for organizing festivals at Tirupati, Salivahana, Golconda have been received from the Government of Andhra Pradesh during the current financial year.

In the Eleventh Plan, the Ministry of Tourism has sanctioned projects worth Rs. 12,842.06 lakh for the integrated development of tourism in the State of Andhra Pradesh including a project for Development of Heritage Circuit at Tirupati as a Mega Circuit with Central Financial Assistance of Rs. 4,652.49 lakh.

Buddhist pilgrimage centres and tourist spots

†1444. SHRI RAJNITI PRASAD: Will the Minister of TOURISM be pleased to state:

[†]Original notice of the question was received in Hindi.